GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3280 ANSWERED ON:31.08.2012 CENTRAL ADVISORY COMMITTEE ON COMBATING TRAFFICKING Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Central Advisory Committee on combating Trafficking has held meeting in the recent past;

(b) if so, the details thereof;

(c) whether the Government has invited suggestions from representatives of State Governments, United Nations International Children's Education Fund (UNICEF), Non-Government Organizations (NGOs) and other experts to strengthen the legislative and monitoring measures to combat trafficking;

(d) if so, the details thereof; and

(e) the action taken by the Government on the those suggestions/ recommendations?

Answer

MINISTER OF THE STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): The meeting of the Central Advisory Committee(CAC) on combating Trafficking was held on 24th May, 2012 at New Delhi.

(c), (d) & (e): The Government had invited representatives from Central and State Governments, United Nations International Children's Education Fund (UNICEF), United Nations Development Programme(UNDP), UNIFEM, Non-Government Organizations (NGOs) and other expertsetc. for the meeting.

The Committee recommended, inter alia, that the National Institute of Public Cooperation & Child Development should look into theirmodule for Child Welfare Committee (CWC) and see how the Indira Gandhi National Open University(IGNOU) course module can be integrated within this, and/or ask the CWCs to enroll in the IGNOU course, promoting possibility of child testificationthrough video conferencing so that children are not required to be physically present during every sitting during judicial proceedings, greater focus on inter-state coordination in handling trafficking issues as also collaboration at various levels and developing institutional mechanism particularly against child trafficking, and strengthening prevention measures through capacity building of key stakeholders at all levels etc. There was also a need to focus on collaboration at various levels and develop institutional mechanisms for monitoring against child trafficking. The Ministry has initiated follow up action on the recommendations as appropriate.